

PROFORMA-III

STATEMENT OF LIQUID ASSETS AS ON 31st MARCH 2011

1. Name of the Officer (in full) and to which the Officer belong :-

2. Present Post held:-

3. Present Pay (i) Basic Pay:-

(ii) Grade Pay:- Rs.

(iii) Gross Salary :-Rs.

Sl. No	Name and Details Movable Property	Year of Acquisition	How Acquired whether by purchase, inheritance, gift or otherwise with date of acquisition and name with details of persons whom acquired	Value at the time of Acquisition	If not in own Name State in whose name had and his/her relationship with Government Servant	Present Value	Income derived (Interest/ Dividend Received)	Remarks
1	2	3	4	5	6	7	8	9
1	Cash in Hand					105704/-		
2	Cash with Bank (Current/Saving Account only)					112561/-		
3	Deposits (Time Deposits/NSCs etc.)					1516629/-		
4	Loan & Advances					7523853/-		
5	Investments (Shares/Bonds/ Debentures/Mutual Fund/ULIPs/LIC Policy etc)					50000/-		

Date:.....

Signature.....

Note: The declaration form is required to be filled in and submitted by every member of Class-I, Class-II & Class-III Services, excluding All India Service Officers giving particulars of all movable property held by him either in his own or in the name of his family members or in the name of any other persons. The list of items is not extensive but indicative in nature. In case where it is not possible to access the value accurately the approximate value in relation to the present condition may be indicated